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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP. No 53/634A/NCLT/AHM/2016(New)
C.A. No. 279/634A/CLB/MB/2013(Old)**


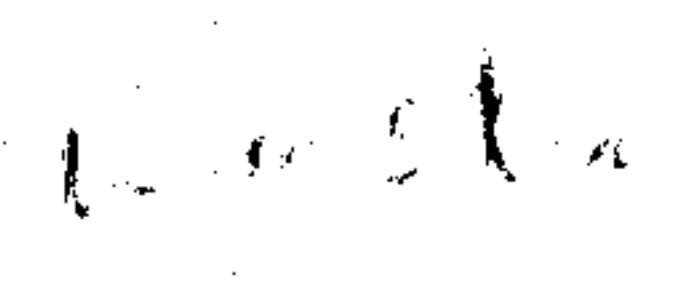


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRATIK Y JASANI	ADVOCATE	R-4	
2.	Uday Joshi		P 1 & 2	
3.	Navin Pahwa Adv Shakti and Pahwa, Adv		R 1 to 3	
4.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER No 1 & 2	

ORDER

Learned Advocate Mr. Uday Joshi with Learned Advocate Mr. Pavan Godiawala present for Petitioners no. 1 and 2. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

Both sides counsel requested time.

List the matter on ~~21.08.2017~~ for final hearing.
21.08.2017




**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of July, 2017.